

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5041
TO BE ANSWERED ON THE 31ST MARCH, 2017
DEFENCE PURCHASES

5041. SHRI K.N. RAMACHANDRAN:

Will the Minister of DEFENCE be pleased to state:

- whether defence purchases take very long time as compared to China;
- if so, the reasons therefor;
- whether such a delay will put our defence at stake *vis-a-vis* our neighbours; and
- if so, the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): Capital procurement of defence equipment is undertaken in accordance with the Defence Procurement Procedure (DPP). DPP-2016 focuses on streamlining and simplifying of defence procurement processes and aims to balance the requirements of expeditious procurement, development of indigenization and self-reliance and appropriate costs, while maintaining highest standards of transparency, probity and public accountability. DPP-2016, which was promulgated with effect from 1st April 2016, contains provisions for reducing the timelines for completion of procurement activities. Further, Government regularly monitors progress of ongoing procurement projects so as to ensure that the Armed Forces are equipped to meet the entire spectrum of security challenges.
